

Statement 26: Composition of Outstanding Liabilities
(As at end-March 2009)

State	SDLs	Power Bonds	Compensation bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIS	Total Internal Debt (2 to 6) + 13	Loans from Centre	Provident Funds,	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities	
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19	
I. Non-Special Category																				
1. Andhra Pradesh	38,336	1,827	-	24,209	-	1,401	120	3,932	-	152	1,532	7,137	71,509	14,735	7,445	4,016	12,305	43	1,10,054	
2. Bihar	13,370	1,557	21	15,826	-9	22	2	1,074	-	30	9	1,137	31,903	8,029	9,574	1,225	4,701	350	55,782	
3. Chhattisgarh	2,326	362	-	4,373	-	20	11	603	-	28	-	662	7,723	2,217	1,703	1,437	1,909	40	15,029	
4. Goa	1,881	-	-	2,704	-	23	-	77	-	1	96	197	4,782	582	888	322	546	30	7,150	
5. Gujarat	26,879	1,222	2	44,316	-	-	-	3	182	3	3,584	3,772	76,190	10,337	5,171	5,973	12,025	166	1,09,862	
6. Haryana	7,246	1,517	-	10,456	-	16	12	971	-	108	828	1,935	21,153	2,031	6,609	1,519	2,173	10	33,495	
7. Jharkhand	5,972	1,587	7	7,949	-	5	2	870	-	-3	805	1,678	17,193	2,422	1,081	574	2,604	150	24,024	
8. Karnataka	18,572	-	-	19,351	-	609	54	1,794	-	-71	-	2,072	39,995	9,695	9,710	-	5,741	78	65,219	
9. Kerala	21,263	869	1	11,880	-	3,267	344	826	-	206	217	4,860	38,872	6,010	18,447	1,066	2,519	94	67,008	
10. Madhya Pradesh	16,572	1,998	-	14,538	-	140	15	2,563	122	57	610	3,508	36,616	9,493	8,040	1,940	4,123	100	60,312	
11. Maharashtra	44,678	764	3	73,279	-	1,833	-6	1,882	2	442	2,424	6,576	1,25,300	8,526	10,899	16,464	25,087	398	1,86,674	
12. Orissa	7,354	827	-	6,812	-	16	33	1,110	-	3	660	1,822	16,815	8,528	11,185	4,335	2,662	376	43,901	
13. Punjab	17,874	478	-	21,429	-	3	1	1,506	3,236	-	549	5,295	45,076	3,393	9,334	2,081	1,620	25	61,529	
14. Rajasthan	24,499	166	-	23,769	-	428	71	1,948	-	114	172	2,733	51,167	7,614	16,827	2,526	5,901	200	84,235	
15. Tamil Nadu	29,294	-	-	24,610	-	1,128	106	2,890	281	36	739	5,179	59,084	7,660	8,049	3,893	7,319	149	86,154	
16. Uttar Pradesh	43,686	4,404	40	44,466	-31	-31	68	1,765	2,951	-25	4,892	9,621	1,02,185	20,365	25,359	28,232	16,109	517	1,92,767	
17. West Bengal	43,123	1,473	2	62,235	-	21	9	39	-	66	8,205	8,340	1,15,172	13,463	6,057	3,587	12,136	19	1,50,434	
II. Special Category																				
1. Arunachal Pradesh	615	18	-	543	56	1	-	259	-	-1	103	362	1,593	436	649	61	3,187	-	5,926	
2. Assam	9,255	643	-	4,717	-	2	15	600	-	-30	59	645	15,260	2,533	4,323	1,540	-906	50	22,800	
3. Himachal Pradesh	7,658	53	-	3,889	-	427	2	764	-	19	1,718	2,930	14,530	974	4,668	741	982	5	21,900	
4. Jammu and Kashmir	7,275	1,193	-	3,212	-	867	11	994	2,290	1	-4	4,158	15,838	1,889	4,753	1,215	1,381	1	25,077	
5. Manipur	1,342	118	-	880	-	8	-	14	-	11	83	116	2,456	729	753	23	921	-	4,883	
6. Meghalaya	1,454	11	-	293	-	1	1	114	-	5	103	223	1,981	330	474	82	827	6	3,700	
7. Mizoram	964	34	-	137	27	282	-	60	-	-	81	423	1,586	363	1,223	65	910	-	4,147	
8. Nagaland	2,371	59	-	113	-	88	26	148	-	2	437	700	3,244	384	462	20	75	-	4,185	
9. Sikkim	990	36	-	113	-	86	1	66	-	-	9	163	1,301	201	366	26	123	1	2,018	
10. Tripura	1,192	48	-	1,096	-	177	4	95	-	-	4	280	2,616	506	1,497	56	25	10	4,710	
11. Uttarakhand	5,885	429	2	4,722	329	1	5	778	36	33	402	1,255	12,621	427	1,887	908	1,345	35	17,223	
All States	4,01,924	21,691	80	4,31,915	372	10,842	905	27,429	9,099	1,189	28,315	77,780	9,33,762	1,43,870	1,77,434	83,927	1,28,350	2,853	14,70,195	
Memo item:																				
1. NCT Delhi	-	-	-	25,382	-	-	-	-	-	-	-	-	25,382	-	-	-	-	-	-	25,382
2. Puducherry	687	-	-	1,183	-	-	-	-	-	-	-	-	1,871	935	293	12	214	1	3,325	

(Contd.)

Statement 26: Composition of Outstanding Liabilities (Contd.)
(As at end-March 2010)

State	SDLs	Power Bonds	Compensation bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and Other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Total Internal Debt	Loans from Centre	Provident Funds,	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19
I. Non-Special Category																			
1. Andhra Pradesh	51,622	1,583	-	25,224	-	1,052	120	4,336	-	153	586	6,247	84,677	14,766	8,402	3,584	12,196	43	1,23,668
2. Bihar	15,872	1,349	20	17,311	-9	22	2	1,713	-	26	8	1,771	36,314	8,960	9,925	1,225	4,796	350	61,570
3. Chhattisgarh	2,746	314	-	4,520	81	11	11	635	-	119	-6	771	8,432	2,410	1,828	1,524	2,172	40	16,406
4. Goa	2,399	-	-	2,830	-	21	-	89	-	3	117	229	5,457	708	876	376	563	30	8,012
5. Gujarat	34,949	1,059	2	47,075	-1	-	-	1,256	159	2	3,090	4,507	87,591	9,954	6,421	5,973	12,025	166	1,22,130
6. Haryana	10,929	1,314	-	10,990	-	13	12	1,109	-	118	1,521	2,772	26,006	2,085	7,733	1,518	2,395	10	39,747
7. Jharkhand	7,647	1,375	7	8,619	-	5	2	1,402	-	-7	771	2,173	19,821	2,236	1,280	522	3,381	650	27,891
8. Karnataka	23,526	753	-	19,598	-	447	54	1,842	-	-64	-6	2,273	45,397	9,951	11,410	-	5,741	78	72,577
9. Kerala	25,973	753	1	11,740	-	3,488	344	1,157	-	185	227	5,401	43,868	6,878	19,233	1,045	2,395	94	73,514
10. Madhya Pradesh	21,620	1,732	-	15,030	-	128	15	3,018	121	37	645	3,965	42,346	10,612	8,117	1,536	4,130	100	66,842
11. Maharashtra	59,289	662	3	76,030	-	1,583	-6	2,712	2	544	1,964	6,799	1,42,783	9,391	12,616	15,871	28,030	398	2,09,089
12. Orissa	6,783	717	-	7,423	-	13	33	1,699	-	18	689	2,453	17,375	9,285	11,786	4,335	3,075	376	46,232
13. Punjab	22,235	414	-	22,433	-	3	1	1,786	2,658	-	482	4,930	50,012	3,553	10,365	2,081	1,620	25	67,656
14. Rajasthan	30,610	129	-	23,209	-	243	71	2,609	-	143	142	3,208	57,157	7,502	18,906	463	6,191	200	90,420
15. Tamil Nadu	41,019	-	-	24,882	-	1,040	106	3,435	262	49	583	5,477	71,377	8,395	9,408	3,920	3,604	149	96,853
16. Uttar Pradesh	54,929	3,817	40	48,364	-31	-37	68	2,889	2,951	-25	4,315	10,161	1,17,280	20,446	32,102	24,140	19,262	517	2,13,747
17. West Bengal	58,727	1,276	2	68,723	-	17	9	42	-	56	8,359	8,483	1,37,211	13,052	7,188	3,384	14,595	20	1,75,450
II. Special Category																			
1. Arunachal Pradesh	684	16	-	593	126	1	-	337	-	-1	-7	330	1,748	413	693	61	3,177	-	6,092
2. Assam	10,747	557	-	4,722	-	2	15	740	-	-5	25	776	16,802	2,422	4,752	1,540	-906	50	24,660
3. Himachal Pradesh	8,835	46	-	4,286	-	378	2	887	-	14	1,320	2,601	15,767	929	5,111	741	982	5	23,535
4. Jammu and Kashmir	8,257	1,034	-	3,286	-	1,114	11	1,422	2,290	1	-676	4,161	16,738	1,898	5,610	1,589	1,011	1	26,847
5. Manipur	1,803	102	-	878	-	8	-	24	-	11	26	69	2,852	694	778	23	856	-	5,203
6. Meghalaya	1,646	9	-	355	-	-	1	180	-	5	90	276	2,286	320	571	82	826	6	4,091
7. Mizoram	1,062	30	-	146	27	280	-	79	-	-2	46	404	1,668	370	1,307	60	1,050	200	4,655
8. Nagaland	2,820	51	-	116	38	77	26	187	-	44	510	845	3,870	347	468	20	-144	-	4,561
9. Sikkim	1,267	31	-	110	-	90	1	102	-	-	22	215	1,622	187	408	26	127	1	2,371
10. Tripura	1,446	41	-	1,131	-	160	4	156	-	-	-2	318	2,936	481	1,870	51	40	10	5,388
11. Uttarakhand	6,345	372	2	5,394	329	1	5	846	36	38	401	1,328	13,770	485	2,558	1,028	1,394	35	19,270
All States	5,15,785	18,784	79	4,55,015	561	10,160	905	36,687	8,480	1,464	25,243	82,940	10,73,163	1,48,729	2,01,723	76,719	1,34,586	3,554	16,38,474
Memo item:																			
1. NCT Delhi	-	-	-	26,544	-	-	-	-	-	-	-	-	26,544	-	-	-	-	-	26,544
2. Puducherry	1,187	-	-	1,202	-	-	-	-	-	-	746	-	2,390	925	319	24	239	1	3,898

SDIs : State Development Loans.

Note : 1. For state-wise data series on outstanding liabilities prior to 2008-09, please refer to 'Handbook of Statistics on State Government Finances 2010'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh, Jammu and Kashmir, and Manipur were not available, the same has been included under 'Loans from Other Institutions'.

3. Power bonds due for repayment on April 1, 2010 was repaid on March 31, 2010 since April 1, 2010 was declared as Public holiday under NI Act at Mumbai to facilitate yearly closing of accounts of banks and hence have been shown as outstanding as at end March 2010.

Source : 1. Comptroller and Revenue Accounts of the Union and State Governments in India, CAG.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget Documents of the State Governments.

5. Finance Accounts of the Union Government, CGA, Government of India.

Statement 26: Composition of Outstanding Liabilities (Concl.d.)
(As at end-March 2011)

State	SDLs	Power Bonds	Compensation bonds	NSSF	WMA from RBI	Loans from LIC	Loans from GIC	Loans from NABARD	Loans from SBI and other banks	Loans from NCDC	Loans from other Institutions	Loans from banks and FIs	Total Internal Debt	Loans from Centre	Provident Funds,	Reserve Fund	Deposit and Advances	Contingency Fund	Outstanding Liabilities	
1	2	3	4	5	6	7	8	9	10	11	12	13 = 7 to 12	14 = (2 to 6) + 13	15	16	17	18	19	20 = 14 to 19	
I. Non-Special Category																				
1. Andhra Pradesh	64,556	1,340	-	25,466	-	704	120	4,659	-	163	-1,534	4,112	95,474	15,989	9,455	3,130	12,575	43	1,36,666	
2. Bihar	18,447	1,142	21	18,028	-9	22	2	2,328	-	25	8	2,384	40,013	9,852	10,251	1,225	4,823	350	66,514	
3. Chhattisgarh	4,510	266	-	4,569	81	-2	11	854	-	212	-12	1,063	10,489	2,528	1,953	1,750	2,276	40	19,036	
4. Goa	2,910	-	-	2,888	-95	19	-	171	-	3	130	322	6,025	692	886	430	565	30	8,627	
5. Gujarat	46,892	896	2	48,906	-2	-	-	2,510	137	-	2,470	5,116	1,01,810	9,507	7,071	5,973	12,025	166	1,36,552	
6. Haryana	14,856	1,112	-	11,312	-	10	12	1,196	-	126	2,181	3,524	30,804	2,588	8,969	1,516	2,638	10	46,526	
7. Jharkhand	7,970	1,163	7	8,996	-	5	2	1,731	-	-7	781	2,512	20,649	2,085	1,521	464	4,348	800	29,867	
8. Karnataka	30,554	-	-	19,735	-	406	54	2,344	-	-68	-11	2,724	53,014	10,543	12,961	-	5,741	78	82,337	
9. Kerala	32,712	637	1	11,487	-	3,680	344	1,483	-	198	235	5,939	50,776	7,693	19,821	1,025	2,334	94	81,742	
10. Madhya Pradesh	27,474	1,465	1	15,125	-	117	15	3,438	121	22	636	4,349	48,415	12,107	8,151	1,710	4,092	100	74,574	
11. Maharashtra	81,533	560	3	74,680	-	1,332	-6	3,450	2	396	2,580	7,753	1,64,529	9,998	14,196	15,952	31,454	398	2,36,526	
12. Orissa	8,854	607	-	7,810	-	10	33	2,528	-	15	709	3,296	20,566	9,654	12,386	4,335	3,619	376	50,937	
13. Punjab	28,345	351	-	22,179	-	2	1	1,940	2,028	-	423	4,394	55,269	3,696	11,128	2,056	1,620	25	73,794	
14. Rajasthan	37,983	92	-	22,254	-	58	71	3,323	-	156	113	3,721	64,050	7,528	20,281	338	6,484	200	98,881	
15. Tamil Nadu	50,234	-	-	24,663	-	953	106	3,973	242	53	370	5,698	80,594	9,383	10,930	3,938	4,386	149	1,09,381	
16. Uttar Pradesh	66,172	3,230	40	50,319	-31	-43	68	4,001	2,951	-27	3,755	10,705	1,30,434	20,425	39,176	27,625	16,403	517	2,34,581	
17. West Bengal	72,727	1,080	2	76,537	-	13	9	45	-	43	8,446	8,556	1,58,903	13,237	8,006	3,401	14,628	20	1,98,195	
II. Special Category																				
1. Arunachal Pradesh	767	13	-	633	196	1	-	367	-	-1	-1,610	-1,242	367	388	740	62	3,166	-	4,724	
2. Assam	13,107	472	-	4,632	-	1	15	954	-	-5	23	988	19,198	2,279	5,224	1,540	-906	50	27,385	
3. Himachal Pradesh	10,304	39	-	4,475	-	330	2	974	-	9	907	2,222	17,040	896	5,611	741	1,241	5	25,534	
4. Jammu and Kashmir	9,313	875	-	3,739	-	1,361	11	1,850	2,290	1	-1,523	3,989	17,916	1,849	6,160	1,963	613	1	28,501	
5. Manipur	2,066	86	-	879	-	5	-	33	-	9	24	72	3,103	658	861	23	733	-	5,379	
6. Meghalaya	1,889	8	-	415	-	-	1	245	-	4	76	327	2,638	312	680	82	832	6	4,550	
7. Mizoram	1,052	25	-	139	27	266	-	107	-	-2	23	394	1,637	378	1,367	55	1,051	200	4,688	
8. Nagaland	3,123	43	-	123	38	66	26	223	-	54	485	854	4,181	306	470	20	-134	-	4,843	
9. Sikkim	1,558	26	-	108	-	94	1	134	-	3	26	259	1,951	173	439	30	136	1	2,731	
10. Tripura	1,723	35	-	1,151	-	143	4	237	-	-	-2	382	3,291	461	2,073	51	45	10	5,931	
11. Uttarakhand	6,796	315	2	5,844	329	1	5	1,056	36	39	400	1,539	14,824	491	3,382	1,023	1,364	70	21,154	
All States	6,48,426	15,877	80	4,67,091	535	9,556	905	46,153	7,808	1,422	20,108	85,951	12,17,959	1,55,698	2,24,149	80,458	1,38,152	3,739	18,20,155	
Memo item:																				
1. NCT Delhi	-	-	-	26,744	-	-	-	-	-	-	-	-	26,744	-	-	-	-	-	-	26,744
2. Puducherry	1,187	-	-	1,173	-	-	-	-	-	-	1,782	-	2,360	930	351	29	268	-	1	3,938

SDLs : State Development Loans. '-' : Nil/Negligible.

Note : 1. For state-wise data series on outstanding liabilities prior to 2008-09, please refer to 'Handbook of Statistics on State Government Finances 2010'.

2. As detailed break-up of Discharge of Internal Debt for Arunachal Pradesh, Jammu and Kashmir and Manipur were not available, the same has been included under 'Loans from Other Institutions'.

3. Power bonds due for repayment on April 1, 2010 was repaid on March 31, 2010 as April 1, 2010 was declared as Public holiday under NI Act at Mumbai to facilitate yearly closing of accounts of banks and hence have been shown as outstanding as at end March 2010.

Source : 1. Combined Finance and Revenue Accounts of the Union and State Governments in India, CAG.

2. Ministry of Finance, Government of India.

3. Reserve Bank Records.

4. Budget Documents of the State Governments.

5. Finance Accounts of the Union Government, CGA, Government of India.